

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 101 of 2012

Dated : 30th August, 2013

Punjab Bio-mass Pvt. Ltd.

... Appellant(s)

Versus

P.S.E.R.C & Ors.

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

19.09.2013.

COURT MASTER